

QA-12013/7/2021-QA-FSSAI-Part(1)

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

Food Safety and Standards Authority of India

(खाद्य सुरक्षा और मानक अधिनियम २००६ के तहत स्थापित वैधानिक प्राधिकरण)

(A Statutory Authority established under Food Safety & Standards Act, 2006)

(गुणवत्ता आश्वासन प्रभाग)

(Quality Assurance Division)

एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली- ११०००२

FDA Bhawan, Kotla Road, New Delhi-110002

Dated, the 31st July, 2023

Order

Subject: - Sending of Referral samples to National Food Laboratories under Public-Private -Partnership reg.

Below mentioned National Food Laboratories of FSSAI are in Public-Private-Partnership (PPP) with three private laboratories as follows:

S. No. (A)	National Food Laboratory (B)	Private partnership (C)
1.	National Food Laboratory, Ghaziabad	M/s Arbro Pharmaceuticals Pvt. Ltd. (M/s APPL)
2.	National Food Laboratory, JNPT, Mumbai	M/s Vimta Labs Limited
3.	National Food Laboratory, CPT, Chennai	M/s National Commodity Management Services Limited (Formerly National Collateral Management Services Limited),

2. It is to inform that, if a sample has been tested in any of the primary notified laboratories mentioned under column (C) above, irrespective of their geographical location, the appeal/referral sample shall not be sent to the National Food Laboratory operating under the Public Private Partnership (PPP) mode with the same primary notified laboratory where the primary sample was tested.

This issues with the approval of Competent Authority.

(Dr. Satyen Kumar Panda)

डॉ सत्येन कुमार पंडा
Advisor (QA)
सलाहकार (गु. आ)

प्रति (ईमेल के माध्यम से):

१. सभी खाद्य सुरक्षा आयुक्त
२. सभी क्षेत्रीय निदेशक, एफएसएसएआई
३. सभी प्राधिकृत अधिकारी, एफएसएसएआई

सूचना के लिए प्रतिलिपि (ईमेल के माध्यम से):

१. अध्यक्ष के निजी सचिव, एफएसएसएआई, नई दिल्ली
२. मुख्य कार्यकारी अधिकारी के निजी सचिव, एफएसएसएआई, नई दिल्ली
३. कार्यकारी निदेशक (आरसीडी), एफएसएसएआई, नई दिल्ली.
४. निदेशक (आयात), एफएसएसएआई, नई दिल्ली
५. मुख्य प्रौद्योगिकी अधिकारी एफएसएसएआई, नई दिल्ली-एफएसएसएआई वेबसाइट पर अपलोड करने के लिए

To (Through email):

1. All State Food Safety Commissioners
2. All Regional Directors, FSSAI
3. All Authorized Officers, FSSAI

Copy for information to (Through email):

1. PS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. ED (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi
5. CITO FSSAI, New Delhi-for upload on the FSSAI website